

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION  
CIVIL APPEAL NO(S). 10194 OF 2010

MUMBAI INTERNATIONAL AIRPORT  
PRIVATE LIMITED . . .APPELLANT(S)

VERSUS

JANHIT MANCH & ORS. . .RESPONDENT(S)

ORDER

Learned counsel for the appellant submits that the present appeal has become infructuous. The appeal is accordingly disposed of as having become infructuous.

.....,CJI.  
(RANJAN GOGOI)

.....,J.  
(SANJAY KISHAN KAUL)

.....,J.  
(K.M. JOSEPH)

NEW DELHI  
NOVEMBER 20, 2018

ITEM NO.106

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 10192/2010

JANHIT MANCH THROUGH ITS PRESIDENT  
BHAGVANJI RAIYANI & ANR.

APPELLANT(S)

VERSUS

THE STATE OF MAHARASHTRA &amp; ORS.

RESPONDENT(S)

WITH

C.A. NO. 10194/2010 (IX)

C.A. NO. 6312/2012 (IX)

Date : 20-11-2018 These cases were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Parties (s)

Mr. Bhagvanji Raiyani, appellant-in-person

Ms. Ekta Kapil, Adv.

Ms. Anuradha Dutt, Adv.

Ms. Fereshte D. Sethna, Adv.

Ms. B. Vijayalakshmi Menon, AOR

Mrs. V. D. Khanna, AOR

Mr. Vinay Navare, Adv.

Ms. Gwen Karthika, Adv.

Ms. Abha R. Sharma, AOR

Mr. Atul Yeshwant Chitale, Sr. Adv.

Mrs. Suchitra Atul Chitale, AOR

Ms. Tanvi Kakar, Adv.

Ms. Shivangi Khanna, Adv.

Ms. N. Annapoorani, AOR

Mr. S. Udaya Kumar Sagar, Adv.  
 Ms. Bina Madhavan, Adv.  
 Mr. Piyush Dwivedi, Adv.  
 for M/S. Lawyer S Knit & Co, AOR

State of Mah.

Ms. Deepa M. Kulkarni, Adv.  
 Mr. Nishant Ramakantrao Katneshwarkar, AOR  
  
 Mr. E. C. Agrawala, AOR  
  
 Ms. Chandan Ramamurthi, AOR  
  
 Ms. Asha Gopalan Nair, AOR  
  
 Mr. Chirag M. Shroff, AOR  
  
 Ms. Anagha S. Desai, AOR

UPON hearing the counsel the Court made the following  
 O R D E R

CIVIL APPEAL NO.10192 OF 2010

Heard the appellant appearing in person and the  
 learned counsel for the respondents at length.

Hearing concluded.

Judgment reserved.

Written submissions, if any, may be filed within  
 a week from today.

CIVIL APPEAL NO.10194/2010

Learned counsel for the appellant submits that  
 the present appeal has become infructuous. The appeal  
 is accordingly disposed of as having become  
 infructuous.

**C.A. NO. 6312/2012**

**List the appeal as per its turn.**

**[VINOD LAKHINA]**

**AR-cum-PS**

**[ASHA SONI]**

**ASSISTANT REGISTRAR**

**[SIGNED ORDER IS PLACED ON THE FILE]**